

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/541(CHE)2023

PETITION NUMBER : CP(IB)/56(CHE)2022

**NAME OF THE APPLICANT : R.Thamodharan (RP) of
M/s. Cethar Constructions Ltd**

**NAME OF THE RESPONDENT(S) : NK. Pothiraj (Former Managing Director)
of M/s. Cethar Constructions Ltd &
3 Others**

**UNDER SECTION : Sec 19(2) & 25(2)(a) of IBC, 2016 r/w
Rule 11 of NCLT rules, 2016**

ORDER

Ld. Counsel Mr. R. Thamodharan RP is present in person. Ld. Counsel Ms. Deepa Mariappan for the Applicant. Ld. Counsel Mr. A.G. Sathyanarayana for R4. Ld. Counsel Mr. Ashwanth for the Suspended Directors R1 and R2.

In this case R4 has efiled the reply. Physical copy is not filed. The same be filed.

Application is posted for hearing on **26.04.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**